Title: Observation regarding the business transacted by the House during the previous week.

## 12.06 hrs.

## **OBSERVATION BY THE SPEAKER**

Business transacted in the previous week

MR. SPEAKER: Mr. Ramdas Athawale, please take your seat.

In the three days that the House met during the previous week, that is, from 9<sup>th</sup> to 11<sup>th</sup> March, 2005, 11 of the 60 Starred Questions admitted could be answered orally. Replies to the remaining Starred Questions along with the replies to 614 Unstarred Questions were laid on the Table.

One matter of urgent public importance was raised during the period after the Question Hour, with as many as 11 hon. Members associating themselves with it. Also, 30 matters were raised under Rule 377.

The Motion of Thanks on the President's Address was discussed and passed by the House during the week. The discussion lasted for over 11 hours, with as many as 47 Members participating therein. The House also spent over six hours on the combined discussion on the Budget (Railways) for 2005-2006, the Demands for Grants on Account (Railways) for 2005-2006 and the Supplementary Demands for Grants (Railways) for 2004-2005. The discussion is yet to be concluded.

One Government Bill and 29 Private Members Bills were introduced during the previous week. Further discussion on one Private Members' Bill was taken up on 11 March, 2005, which remained inconclusive.

The Departmentally Related Standing Committees presented eight Reports to the House.

While we lost 40 minutes of valuable time due to adjournments last week, the house worked extra for six hours by dispensing with lunch hour on one day and sitting late on 9<sup>th</sup> and 10<sup>th</sup> March.

I would like to urge the hon. Leaders of all Parties and each and every hon. Member of the House to continue to cooperate with the Chair in smoothly conducting the proceedings. Thank you very much.

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Now, papers to be laid on the Table.